

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-80(ND)/2014

IN THE MATTER OF:

M/s. Avigo Trustee Co. Pvt. Ltd. & Ors. Applicant/petitioners
Vs.
BBF Industries Ltd. Respondent

Order under Section 397/398 of the Companies Act

Order delivered on 13.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

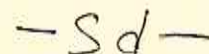
Shri R. VARADHARAJAN,
Hon'ble Member(Judicial)

For the Applicant/petitioner : Mr. Aditya Tiwari, Advocate
For the Respondent :


ORDER

We have been apprised that Mr. Nesar Ahmad, practicing Company Secretary is representing the respondent. Learned Counsel for the petitioner undertakes to apprise Mr. Nesar Ahmad about this matter and the date of hearing.

List the matter on 17th November, 2017.



(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT



(R. VARADHARAJAN)
MEMBER(JUDICIAL)

13.10.2017
V. Sethi